THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/69/2022-Rect/3366 Dated Shillong 10th July, 2023

NOTIFICATION

RESULT FOR THE POST OF COMPUTER OPERATOR

On the basis of the Selection Process held for the post of Computer Operator in the High Court of Meghalaya, the following candidate have been selected:

SI. No.	Roll Nos.	Name of the Candidates
1.	093	Evangelis Momin

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 24th July, 2023 at 10:00 a.m. His joining will be subject to medical and police verification reports.

By Order,
REGISTRAR GENERAL

Memo No.HCM.II/69/2022-Rect/3366-A Dated 10th July, 2023 Copy to:

 The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.

- The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
- The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- The Assistant Registrar, Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- 6. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- Shri Evangelis Momin, Lower Lumparing, Near Lumparing Nepali LP/UP School, Shillong – 793004.
- 8. Notice Board.
- Office file.

REGISTRAR GENERAL